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NATIONAL COMPANY LAW TRIBUNAL  
SPECIAL BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 02/01/2018 AT 10.30 AM

PRESENT: SHRI ANANTHA PADMANABHA SWAMY, MEMBER - JUDICIAL

PETITION NUMBER : CP/78/2017

NAME OF THE APPLICANT : TIL HEALTH CARE PVT LTD

UNDER SECTION : 230

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			

M. LAKSHMAN

Joint Director,  
O/o. A.D., MCA

Kam

K. RANASAMY  
Gov. MOHAN Kumar

Counsel for Petitioner

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**ORDER**

Counsel for the applicant present. Representative from the office of the RD present. Time is extended at request for hearing submissions. Put up alongwith connected matters on 10.01.2018.

- sd -  
**K Anantha Padmanabha Swamy**  
Member (Judicial)